#### **GOVERNMENT OF INDIA**

# MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# **LOK SABHA**

#### **UNSTARRED QUESTION NO. 2358**

TO BE ANSWERED ON THE 9<sup>TH</sup> MARCH, 2021

### MSP FOR PROCUREMENT

## 2358. SHRI BHAGWANTH KHUBA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government announces Minimum Support Price (MSP) for 22 crops but the official procurement on MSP is limited to just 10 crops;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the fresh steps taken by the Government to ensure payment of remunerative prices to farmers for all crops?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Central Govt. announces Minimum Support Price (MSP) for 22 crops each year after taking into account the recommendations of the Commission for Agricultural Costs and Prices (CACP). The MSP for Toria and De-husked coconut are also announced based on the MSP of rapeseed/mustard and copra respectively.

The Government, under the MSP Scheme of Department of Food and Public Distribution (DFPD), makes procurement of paddy and wheat through the Food Corporation of India (FCI) under centralized mechanism and through State agencies under decentralized mechanism for distribution under National Food Security Act 2013 (NFSA). Under this Scheme, coarse grains crops like Jowar, Bajra, Ragi, Maize and Barely are also procured by the State Govt. in consultation with the FCI for distribution under NFSA.

The MSP notified Oilseeds (i.e. Groundnut, Sunflower ,Soyabean, Sesamum, Nigerseed, Rapeseeds/ Mustard, Safflower and Toria) , Pulses( i.e. Arhar, Moong, Urad, Gram and Masur) and Copra(i.e. Milling Cropa, Ball Copra and De-Husked Coconut) of Fair Average Quality (FAQ) are procured from pre-registered farmers at MSP under Price Support Scheme(PSS) of Umbrella Scheme of Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA), as per its prescribed guidelines in consultation with the concerned State Government as and when market price of these produce fall below the MSP. The MSP notified pulses and also procured under Price Stabilization Fund (PSF) for maintenance of Nation Buffer Stock of Pulses. Moreover, under PM-AASHA, for the oilseeds crops, the concerned State/UT Governments have also option to implement the Price Deficiency Payment Scheme (PDPS) under which price difference between the sale price/calculated modal price and MSP are paid directly to the farmers.

Further, Cotton and Jute having FAQ specifications are procured under the existing schemes of Ministry of Textiles through Cotton Corporation and Jute Corporation of India respectively.

Moreover, if farmer gets better price in comparison to MSP, they are free to sell their produce in open market.

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